PAPERS LAID ON THE TABLE

Report and Accounts (2004-05) of the National Rural Roads Development Agency (NRRDA), New Delhi and related papers

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Rural Roads Development Agency (NRRDA), New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on working of the above Agency.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 3843/06]
- I. Notification of the Ministry of Labour and Employment
- II. Report and Accounts (2004-2005) of the Central Board for Workers Education, Nagpur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): Sir, I lay on the Table: -

- I. A copy (in English and Hindi) of the Ministry of Labour and Employment Notification G.S.R. 291(E) dated the 26th August, 2005, publishing Corrigendum to Notification G.S.R. 430 (E) dated the 23rd May, 2003, amending Employees' Pension Scheme 1995, together with delay statement. [Placed in Library. *See* No. LT. 3741/06]
 - II. A copy each (in English and Hindi) of the following papers:
 - (a) Forty-sixth Annual Report and Accounts of the Central Board for Workers Education, Nagpur, for the year 2004-2005, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 3742/06]

Copy of the Special Order of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): Sir, I lay on the Table under sub-section (3) of section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982, a copy (in English and Hindi) of the Ministry of Home Affairs Special Order dated the I7th January, 2006, increasing the amount under sub-head 'Tour Expenses' of Schedule-II to the Governors (Allowances and Privileges) Rules, 1987, relating to the Governor of Goa. [Placed in Library. See No. LT. 3756/06]

- I. Notification of the Ministry of Home Affairs
- II. Report (2003-2004) of the National Human Rights Commission, New Delhi and related papers

SHRI MANIKRAO GAVIT: Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R. 5 (E) dated the 6th January, 2006, publishing the Indo-Tibetan Border Police Force, Tailor Cadre Recruitment (Amendment) Rules, 2006, under subsection (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992. [Placed in Library. See No. LT. 3758/06]
- II (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of the section 20 of the Protection of Human Rights Act, 1993:
 - (a) Annual Report of the National Human Rights Commission, New Delhi, for the year 2003-2004.
 - (b) Memorandum of Action Taken on the Annual Report of the National Human Rights Commission, New Delhi, for the year 2003-2004.